

## NOTICE

It is hereby notified for the information of the Advocates, litigants and parties appearing in person that on **6<sup>th</sup> February 2020** :

### I

The specially constituted Division Bench comprising of the **Hon'ble Shri Justice Dama Seshadri Naidu** and the **Hon'ble Kum. Justice Nutan D. Sardesai** will not be available for judicial work.

By Order

Sd/-

**High Court of Bombay at**

**Panaji, Goa.**

**Date : 6<sup>th</sup> February 2020**

**(Kiran A. Bagi)**

**Registrar ( Judicial )**